HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

CORRIGENDUM

Sub: High Court for the State of Telangana - Notification Nos.29/SO/2026, dt.27.10.2026, inviting applications for filling up of fourteen **(14)** posts of Research Assistants (Law) to assist the Hon'ble Judges of the High Court for the State of Telangana and two **(02)** posts of Research Assistants (Law) to work in the Telangana State Judicial Academy, Secunderabad, on contract basis, for a period of one year – Remuneration of the Research Assistants (Law) – Corrigendum – Issued.

Ref: Notification No.29/SO/2026, dt.27.10.2026.

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It is hereby informed that the monthly remuneration payable to the Research Assistants (Law), appointed on contract basis, shall be Rs.50,000/- (Rupees fifty thousand only) per month, as per the G.O.Rt.No.1554, Finance (HRM.VII) Department, dated 08.08.2026, issued by the Government of Telangana.

All other terms and conditions of the Notification shall remain unchanged.

Dt.02.11.2026

REGISTRAR GENERAL